

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3626  
ANSWERED ON:23.08.2004  
PRODUCTION OF SPURIOUS MILK  
Jain Shri Pusp

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government is aware that spurious milk is being produced in the country;
- (b) if so, the number of cases registered and the number of cases pending in the courts, State-wise;
- (c) whether the Government propose to enact stringent law to curb such nefarious activity; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTI LAL BHURIA)

(a) & (b): A statement based on the information received from the States/Union Territories is enclosed.

(c) & (d): Sale of milk and milk products containing substances not found in milk except as provided in the Prevention of Food Adulteration Rules, 1955 is already prohibited under the provisions of the P.F.A. Act, 1954. All State Governments have been requested to take necessary action to keep a strict vigil on the quality of milk, particularly, for presence of chemical substances.